

**IN THE HIGH COURT OF MEGHALAYA
SHILLONG**

**Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of the High Court of Meghalaya
W.e.f.01.04.2017 to 30.04.2017**

Sl.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending as on 30.04.2017
1	(RFA) Regular First Appeal	S/B	6			6
		D/B				
2	(MAF) Misc Appeal First	S/B	1			1
		D/B				
3	(RSA) Regular Second Appeal	S/B	7			7
		D/B				
4	(CRP) Civil Revision Petition	S/B	32	1	2	31
		D/B				
5	Review Petition	S/B	3		1	2
		D/B	1			1
		F/B	1			1
6	(WPC) Writ Petitions (Civil)	S/B	429	26	19	424
		D/B	51	1	1	63
		F/B	1			1
7	(CA) Company Appeal	S/B	1			1
		D/B				
8	(C.Ptn) Company Petition	S/B	3			3
		D/B				
9	(PIL) Public Interest Litigation	S/B				
		D/B	13		2	11
		F/B	2			2
10	(WA) Writ Appeal	S/B				
		D/B	63	16	5	74
11	(Test. Case) Testamentary Case	S/B	1			1
		D/B				
12	(Cont Case C) Contempt Case Civil	S/B	22	6	5	23
		D/B	1			1
13	TR.P.(C) Transfer Petition Civil	S/B	1	1	2	
		D/B				
14	(ITA) Income Tax Appeal	S/B				
		D/B				
15	(SA) Second Appeal	S/B				
		D/B				
16	(FA) First Appeal	S/B	6		2	4
		D/B				
17	Arbitration Petition	S/B	5		3	2
		D/B				
18	(CrI A) Criminal Appeal	S/B	5		1	4
		D/B	12			12
19	(CrI Rev Petn) Criminal Revision Petition	S/B	3			3
		D/B				
20	(CrI Petn) Criminal Petition	S/B	5	4	3	6
		D/B				
21	Contempt Case (suo-moto)(crI.op(c))	S/B				
		D/B	1			1
22	Bail Application /Anticipatory Bail(RA/AB)	S/B	2	1	2	1
		D/B				
23	(W.P.CrI) Writ Petition (Criminal) (Habeas Corpus)	S/B				
		D/B	1		1	
24	(Trp P.CrI) Transfer Petition (Criminal)	S/B				
		D/B				
25	(Cont Case CrI) Contempt Case (Criminal)	S/B				
		D/B				
26	Arbitration Appeal	S/B				
		D/B	1			1
27	Election Petition	S/B				
		D/B				
28	Company Application (C.Appln)	S/B				
		D/B				
29	First Appeal from Order (FAO)	S/B	1			1
		D/B				
	TOTAL		683	56	49	690

NOTE

Cases which has been transferred to Division Bench

1.WP(C) No. 88/2014 WITH MC (WPC) No. 58/2014;

2.WP(C) No. 112/2014 WITH MC (WPC) No. 92/2014;

3.WP(C) No. 65/2014 ;

4.WP(C) No. 66/2014;

5.WP(C) No. 70/2014;

6.WP(C) No. 72/2014 WITH MC (WPC) No. 147/2014;

7.WP(C) No. 73/2014 ;

8.WP(C) No. 83/2014 WITH MC (WPC) No. 65/2014;

9.WP(C) No. 113/2014 WITH MC (WPC) No. 93/2014;

10.WP(C) No. 116/2014 WITH MC (WPC) No. 96/2014;

11.WP(C) No. 166/2014 WITH MC (WPC) No. 135/2014;

12.WP(C) No. 121/2014